NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENTS(S)

UNDER SECTION

: CP/28/2018

: C.B NARAYAN SON OF C.V CHITTI BABII

: ROC, CHENNAI

: 252

S.No. Name (in Capital)

Represented by

Signature

R. SRIVSHAR Dylor
Cs. Gropinarayanan yadaw. P.

THE

ORDER

PCS representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc